

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. C.P. (IB)/196(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

**NAME OF THE PARTIES: - Jayesh Life science India
Private Limited**

Section: U/s 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/196(MB)2024

Presence: -

Adv. Manoj Kumar Mishra

..... Petitioner (through VC)

Heard the Counsel for the Petitioner and **Reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)